

**INFORMATION ABOUT COMMERCIAL CASES IN VARIOUS COMMERCIAL COURTS
CONSTITUTED UNDER SECTION 3,4, AND 5 OF THE COMMERCIAL COURTS ACT, 2015 OF
THE HIGH COURT OF SIKKIM AND SUBORDINATE COURTS OF SIKKIM
FOR THE MONTH OF AUGUST, 2018**

HIGH COURT OF SIKKIM					
Name of the Court	Cases pending in Commercial Division (High Court)				Cases pending in Commercial Appellate Division (High Court)
High Court of Sikkim	Nil				Nil
Subordinate Courts of Sikkim					
Name of the Court	Cases pending in Commercial Court (At District Judge Level)				Cases pending in Commercial Appellate Court (At District Level)
District & Sessions Court (East) at Gangtok	Date of Institution	Case No.	Cause Title	Case Status	NIL
	15.10.2016	Arbitration Case No. 0000004/2016	The Chief Engineer, Roads & Bridges Department, Government of Sikkim Vs. Bhagya Kalita	Hearing	
	28.12.2017	Arbitration Case. No. 0000005/2017	Sikkim Power Development Corporation Ltd. & Another Vs. Amalgamated Transpower (India) Ltd.)	Filing of rejoinder, if any, by the Petitioner.	
	05.07.2017	IPR Suit No. 00000001/2018	M/s. United Sprints Limited Vs. M/s. Mount Distilleries Ltd.	Filing of Written Statement	
	01.08.2018	Arbitration Case NO. 0000002/2018	Nar Bahadur Dahal Vs. Union of India & Ors.	Service Report	
District & Sessions Court (South) at Namchi	NIL				NIL
District & Sessions Court (West at Gyalshing	NIL				NIL
District & Sessions Court (North) at Mangan	NIL				NIL
Total	04				NIL